

THE SECOND SCHEDULE

[See section 33]

1. Appellate Tribunal under Cinematograph Act, 1952 (37 of 1952).
 2. Authority for Advance Rulings under Income-tax Act, 1961 (43 of 1961).
 3. Airport Appellate Tribunal under Airports Authority of India Act, 1994 (55 of 1994).
 4. Intellectual Property Appellate Board under Trade Marks Act, 1999 (47 of 1999).
 5. Plant Varieties Protection Appellate Tribunal under Protection of Plant Varieties and Farmer's Rights Act, 2001 (53 of 2001).
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